Recommendations of the Hooda Panel

[11 February, 2019]

766. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Hooda Panel on optimisation of the Army submitted its recommendations to Government;
 - (b) if so, the key recommendations thereof;
- (c) whether it recommended for cutting down the size of Indian Army by creating a reserve, if so, the details thereof and the response of Government; and
- (d) whether it is also recommended for setting up of a new directorate to accelerate technology induction, if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (d) The information sought is about size and shape and operational aspects of Army. By its very nature it is sensitive and impinges on the security of the country. Disclosure of details in this regard on the floor of the House will not be in the interest of national security.

Improvement in the capability of HAL

- 767. SHRI V. MURALEEDHARAN: Will the Minister of DEFENCE be pleased to state:
- (a) the details of efforts made by Government to improve the capability of Hindustan Aeronautics Limited (HAL) in last three years;
- (b) the details of investment made and revenues or profits of HAL during the last three years and the current year; and
- (c) whether it is a fact that despite challenges HAL has achieved significant growth revenue and profits in 2018-19, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) During the last three years, following efforts have been made by the Government to improve the capabilities of HAL:-

> For establishment of major servicing facility for Hawk-132 aircraft, Government of India (GoI) has sanctioned ₹ 450.59 crore in February, 2016.

For Repair and Overhaul (RoH) Facility for Adour Mk 871-07 engines, GoI has sanctioned ₹ 205.65 crore in March, 2016.

Unstarred Questions

- For ramping up of manufacturing facility of Light Combat Aircraft (LCA) Tejas from existing 8 to 16 aircraft per annum, GoI has sanctioned ₹ 1381.04 crore in March, 2017 with 50% funding by GoI.
- For enhancement of RoH capacity of Su-30 MKI from existing 15 to 20 aircraft and aggregates from 15 to 35 aircraft sets per annum, GoI has sanctioned ₹ 1324.33 crore in April, 2017.
- For establishment of RoH facility for 3 Line Replaceable Units (LRUs) of Adour Mk 871-07 engines fitted on Hawk Mk 132 aircraft GoI has sanctioned ₹ 60.72 crore in August, 2017.
- (b) and (c) The details of investment, Revenue and profit made by HAL during the last 3 years and the current year are as below:-

				(₹ in crore)
Particulars	2015-16	2016-17	2017-18	2018-19
				(Upto September, 2018)
Capital Investment	1430	1514	1452	418
Revenue from Operations (Net)	16758	17950	18519	5424
Profit After Tax	1998	2616	2070	650

In the Financial Year 2018-19 upto second quarter i.e. September, 2018 compared with corresponding quarter of Financial Year 2017-18, HAL has registered 3% increase in revenue and 63% increase in profit.

Post-retirement medical benefits to SSC officers

- 768. SHRI DEREK O'BRIEN: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government has denied post-retirement medical benefits to Short-Service Commission (SSC) officers of the armed forces; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The Government has recently formulated a special scheme to mitigate the hardships of Short Service Commissioned Officers (SSCOs) and Emergency Commissioned Officers (ECOs) in obtaining medical facilities after their release. The same is being processed for approval of the Cabinet.